

NATIONAL COMPANY LAW TRIBUNAL

AMARAVATI BENCH
SPECIAL BENCH (Video Conference)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER
JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.10.2020 AT 10.30
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 66/9/AMR/2020
NAME OF THE COMPANY	Southern Power Dostronitopm Company of Andhra Pradesh
NAME OF THE PETITIONER(S)	AMI Tech (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Southern Power Distribution Company Of Andhra Pradesh
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner and Counsel for Respondent are connected through video. Proof of service of notice is filed. However no representation for Corporate Debtor.

Directed Counsel for Petitioner to issue another notice for appearance.

Post the matter on 18.11.2020

Sd/-

Member (J)